

Annexure – 8

Name of the corporate debtor: MPF Systems Limited; Date of commencement of CIRP: 10/11/2023; List of creditors as on: 16/03/2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	BSE Limited	24-11-2023	8,79,253	0	Operational Claim	NA	NA	NO	NA	0	NA	0	8,79,253	In Process of Verification
2	Securites and Exchange Board of India (SEBI)	14-12-2023	Withdrawn as per their email dated 13-03-2024	-	Operational Claim	NA	NA	NO	NA	0	NA	-	0	Claim Withdrawn by operational creditor as recovery proceedings completed by them
			8,79,253	-									8,79,253	